

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **19.12.2024** (THURSDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 462/2024 For Stay IA No. 1261/2024	Jitendra Das Maganti Vs Abhilash Lal, RP of SevenHills Healthcare Pvt. Ltd.	Mr. Dwarakesh Prabhakaran	
2.	Comp App (AT) (CH) (Ins) No. 463/2024 For Condone Delay IA No. 1266/2024	Orissa Computer Academy Through its AR Dr. Bhabani Charan Rath Vs Healersark Resources Pvt. Ltd.	Mr. Yashraj Singh	
3.	Comp App (AT) (CH) No. 83/2024 For Condone Delay IA No. 1262/2024 For Exemption IA No. 1263/2024 For Stay IA No. 1264/2024	Venkata Shiva Prasad Devulapalli & Anr. Vs M Chandra Sekhar Rao & 14 Ors.	Mr. Anshuman Sharma	
4.	Comp App (AT) (CH) (Ins) No. 448/2024 For Stay IA No. 1228/2024 For Urgent Hearing IA No. 1229/2024	Prudent ARC Ltd. Vs State Bank of India, SAMB & Anr.	Mr. VV Sivakumar	

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 331/2024	KAP India Projects and Constructions Pvt. Ltd. Vs Aishwarya heights Infra Pvt. Ltd.	Mr. Ricab Chand	Mr. Rahul Balaji

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6.	Comp App (AT) (CH) (Ins) No. 320/2023 For Stay IA No. 977/2023	Punjab National Bank Vs Shivadutt Bannanje, Liquidator of Falcon Tyres Ltd. (In Liquidation) & Anr.	Mr. Varun Srinivasan	Mr. Raghuram Kadambi- R1 Mr. R Vishnu- R2
7.	TA (AT) No. 14/2022 (Comp App (AT) No. 376/2018)	Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Swarnalatha Rajaiah & Anr. <b>WITH</b>	Mr. Jerin Asher Sojan	Mr. SS Rajesh
8.	IA No. 841/2024 (For Additional docs.) in TA (AT) No. 68/2021 (Comp App (AT) No. 413/2018 For Stay IA No. 2031/2018)	K. Rajaiah Since Dead Rep by its LR's Vs Chamundesware Studio & Laboratory Pvt. Ltd. & Ors	Mr. SS Rajesh	Mr. Jerin Asher Sojan
9.	TA (AT) No. 48/2021 (Comp App (AT) No. 192/2019) For Stay IA No. 986/2022	Ennes Capital Pvt. Ltd. & 16 Ors Vs Hyderabad Securities & Enterprises Ltd & 17 Ors	Mr. Avinash Krishnan Ravi	Mr. Rohan Aloor- R1 Mr. TK Bhaskar- R2- R13 Mr.Y Suryanarayana R14-R17
10.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar
11.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar
12.	IA No. 1202/2024 (For Substitution) in Comp App (AT) (CH) No. 28/2023 For Direction IA No. 1204/2024	Anika Gupta Vs Radha Ballabh Gupta <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar
13.	IA No. 1201/2024 (For Substitution) in Comp App (AT) (CH) No. 29/2023 For Direction IA No. 1203/2024	Vishnukant Gupta Vs Radha Ballabh Gupta <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar

14.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta  <b>WITH</b>	Mr. PB Krishan	Mr. PJ Anil Kumar
15.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. PB Krishan	Mr. PJ Anil Kumar
16.	IA No. 178/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 418/2023 For Stay IA No.1272/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors.  <b>WITH</b>	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4 Ms. Padmaja Kaul (For Impleadment)
17.	Comp App (AT) (CH) (Ins) No. 442/2023 For Stay IA No.1365/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors.	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2
18.	IA No. 1109/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 407/2024 For Stay IA No. 1108/2024 For Exemption IA No. 1110/2024	Sumit Binani RP, KSK Mahanadi Power Company Ltd. Vs Water Resource Department, The Executive Engineer & Anr.	Mr. Allwin Godwin	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 25/2021 To Dispense with IA No. 59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R Chopra
20.	Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023	Madala Srinivasu & Anr. Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors.  <b>WITH</b>	Mr. T Ravichandran	Mr. Yogesh Jagia- R1
21.	Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023	Madala Srinivasu & Anr. Vs IND-Barath Thermal Power Ltd & 17 Ors.	Mr. T Ravichandran	Mr. Vijay Narayan R2 Mr. DVAS Ravi Prasad- R5 R9 R10 R15 Mr. Yogesh Jagia- R4 R12 R13 R16
22.	Comp App (AT) (CH) (Ins) No. 216/2023	Metals and Metal Electric Pvt. Ltd. Vs Prince Foundations Ltd.	Mr. Bharat B Jain	Mr. KK Vijay Vigneshwar

23.	Comp App (AT) (CH) (Ins) No. 388/2023 For Stay IA No. 1179/2023	Supreme Overseas Export India Pvt. Ltd. Vs V Duraisamy Liquidator of Sura Leathers Pvt. Ltd. & 4 Ors	Mr. Bendi Raviteja	Mr. D Ebenezar Inbaraj- R1 Mr. B Thilak Narayanan- R4 R5
24.	Comp App (AT) (CH) (Ins) No. 172/2024	S. Palaniappan, Liquidator of Nathella Sampath Jewelry Pvt. Ltd. Vs The Joint Director, Directorate of Enforcement	Ms. S Indumathi Ravi	
25.	Comp App (AT) (CH) (Ins) No. 332/2024	Anil Kumar Ojha, Promoter and Managing Director (Suspended), SLO Industries Ltd. Vs Revathi S Raghunathan, Liquidator of SLO Industries Ltd.	Mr. Anil Kumar Ojha Party-in-person	Mr. V Manivannan
26.	Comp App (AT) (CH) (Ins) No. 366/2024	Zyna Medtech Pvt. Ltd. Vs Andhra Pradesh Medtech Zone Ltd.	Mr. Pawan Jhabakh	
27.	Comp App (AT) (CH) (Ins) No. 385/2024	Chander Sheel Bansal Vs Rithwik Projects Pvt. Ltd.	Ms. Kopal Sharraf	
28.	Comp App (AT) (CH) (Ins) No.423/2024 For Stay IA No. 1151/2024	Parvathi Vs Valdel Projects Pvt. Ltd. & Anr.	Mr. Santheep Kumar Ambalavanan	

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020 For Stay IA No. 1985/2020 For Exemption IA No. 1986/2020)	Maharashtra Seamless Ltd. Vs S Hariprasad & 3 Ors	Mr. Ajay Bhargava Ms. Wamika Trehan	
30.	TA (AT) No. 213/2021 (Comp App (AT) No. 91/2020)	K.N. Shamsudheen Vs Kasmisons Builders Pvt Ltd & 3 Ors.	Mr. M Gireesh Kumar	Mr. Vinay Mathew R3

31.	TA (AT) No. 225/2021 (Comp App (AT) (Ins) No. 195/2020 For Exemption IA No. 492/2020 For Direction IA No. 493/2020)	K Kuppuswamy & Anr. Vs G. V. Ravikumar & 2 Ors.  <b>WITH</b>	Mr. Santanam Swaminadhan	Mr. Gajendran Ravi R1 Ms. Madhusmita Bora- R2
32.	TA (AT) No. 226/2021 (Comp App (AT) (Ins) No. 196/2020 For Exemption IA No. 495/2020 For Direction IA No.496/2020)	K. Kappuswamy & Anr Vs G.V. Ravikumar, Liquidator of Thirupur Suriya Hitech Apparels Pvt. Ltd. & 2 Ors	Mr. Santanam Swaminadhan	Mr. Gajendran Ravi R1 Ms. Madhusmita Bora- R2
33.	Comp App (AT) (CH) No. 47/2021 For Stay IA No. 552/2021	Glowell Educare Pvt Ltd. Vs Joseph Mathew	Mr. Anil D Nair	Mr. Shawn Jeff Christopher
34.	Comp App (AT) (CH) No. 57/2021	KM Abdulla Vs Kerala Chamber of Commerce and Industry	Mr. Anil D Nair	Mr. Vinod PV
35.	Comp App (AT) (CH) (Ins) No. 205/2021 For Stay IA No. 411/2021	State Tax Officer, SGST Dept. Kerala State Vs Bijoy Prabhakaran Pulipra	Mr. EK Kumaresan	Mr. Bijoy P Pulipra
36.	Comp App (AT) (CH) (Ins) No. 235/2021 For Directions IA No. 495 & 496/2021	Sawraj Kumar Vs Expat Projects and Development Pvt Ltd	Mr. S Kaushik Ramaswamy	M/s Uday Shankar Associates
37.	Comp App (AT) (CH) (Ins) No.155/2022 For Stay IA No. 361/2022 For Interim Injunction IA No. 362/2022	UCO Bank Vs G. Ramachandran, Liquidator of Sai Regency Power Corporation Pvt. Ltd.  <b>WITH</b>	Mr. Surya Teja Nalla	Mr. Vinod Kumar
38.	Comp App (AT) (CH) (Ins) No. 49/2024 For Stay IA No. 146/2024	UCO Bank Vs Omniedge Futures Pvt. Ltd. & Anr.	Mr. Surya Teja Nalla	Ms. Janani Shankar R1 Mr. Vinod Kumar-R2
39.	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K Gaurav Kumar, CS

40.	Comp App (AT) (CH) (Ins) No. 28/2023 For Exemption IA No. 94/2023 For Stay IA No. 96/2023	Narappa Manohar Reddy & 2 Ors Vs Pankaj Srivastava, Liquidator of Sagar Power (Neerukatte) Pvt. Ltd.	Mr. Chandramouli Prabhakar	Mr. Abhishek Anand
41.	Comp App (AT) (CH) (Ins) No. 71/2023 For Urgent Hearing IA No. 255/2023 For Stay IA No. 256/2023	EM Najeeb Ellias Mohammed Personal Guarantor of Green Gateway leisure Ltd. Vs Union Bank of India & Anr.	Dr. KS Ravichandran, PCS	Mr. Varun Srinivasan- R1
42.	Comp App (AT) (CH) (Ins) No. 175/2024 For Stay IA No. 474/2024	EM Najeeb Ellias Mohammed, Personal Guarantor of Green Gateway Leisure Ltd. Vs Union Bank of India & Anr.	Mr. Mayan H Jain	Mr. Varun Srinivasan- R1 Mr. PV Vinod- R2
43.	Comp App (AT) (CH) (Ins) No. 354/2023 For Stay IA No. 1075/2023 & 433/2024 For Interim Injunction IA No.1076/2023 For Urgent Hearing IA No.1077/2023 & 469/2024	Sriharan Sripathmanathan Rep by E. Sivanandam & Anr. Vs Malabar Hotels Pvt Ltd. & 7 Ors	Ms. J Parimalam	Mr. Jose John- R1- R4, R7 Ms. C Keerthana- R6
44.	Comp App (AT) (CH) (Ins) No. 424/2023 For Stay IA No. 1292/2023 For Exemption IA No. 1291/2023	Satheesh Babu V K Vs Dileep KP, RP  <b>WITH</b>	Mr. Pawan Jhabakh	Ms. Reetha D
45.	Comp App (AT) (CH) (Ins) No. 425/2023 For Stay IA No. 1294/2023 For Exemption IA No. 1296/2023	Saleesh K Satheesh Vs Dileep KP, RP  <b>WITH</b>	Mr. Pawan Jhabakh	Ms. Reetha D
46.	Comp App (AT) (CH) (Ins) No. 426/2023 For Stay IA No. 1298/2023 For Exemption IA No. 1297/2023	Rajesh KS Vs Dileep KP, RP  <b>WITH</b>	Mr. Pawan Jhabakh	Ms. Reetha D
47.	Comp App (AT) (CH) (Ins) No. 427/2023 For Stay IA No.1301/2023 For Exemption IA No. 1300/2023	Bindya Saleesh Vs Dileep KP, RP	Mr. Pawan Jhabakh	Ms. Reetha D

48.	Comp App (AT) (CH) (Ins) No. 113/2024 For Stay IA No. 307/2024	Satheesh Babu VK Vs State Bank of India <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Pranava Charan
49.	Comp App (AT) (CH) (Ins) No. 114/2024 For Stay IA No. 309/2024	Saleesh K Satheesh Vs State Bank of India	Mr. Pawan Jhabakh	Mr. Pranava Charan
50.	Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 M/s Juris Corp- R2
51.	Comp App AT) (CH) (Ins) No. 200/2024 For Exemption IA No. 545/2024	Municipal Corporation of Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
52.	Comp App (AT) (CH) (Ins) No. 216/2024 For Exemption IA No. 578/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt. Ltd. & 2 Ors. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
53.	Comp App (AT) (CH) (Ins) No. 236/2024 For Stay IA No. 627/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2
54.	Comp App (AT) (CH) (Ins) No. 237/2024 For Stay IA No. 628/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. <b>WITH</b>	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag
55.	Comp App (AT) (CH) (Ins) No. 253/2024 For Exemption IA No. 680/2024 For Stay IA No. 681/2024	Dr. Renuka Rani Maganti Vs Mr. Abhilash Lal, RP & 2 Ors. <b>WITH</b>	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag- R1 M/s Juris Corp- R2 Mr. Abhishek Jenasenan- R3

56.	Comp App (AT) (CH) (Ins) No. 256/2024 Leave to file IA No. 685/2024 For Exemption IA No. 686/2024 For Stay IA No. 687/2024	Dr. Renuka Rani Maganti Vs Abhilash Lal, RP & 2 Ors.	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag- R1 Mr. Abhishek Jenasenan- R3
57.	Comp App (AT) (CH) (Ins) No. 93/2024	Deputy Commissioner, Works Contract, Kerala State Goods & Services Dept., Ernakulam Vs Vinod Balachandran FCA, Liquidator, Albanna Engineering India Pvt. Ltd.	Mr. EK Kumaresan	Mr. M Sivavarthanan

**02.30 PM**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
58.	Comp App (AT) (CH) (Ins) No. 202/2024 For Stay IA No. 551/2024	L Madhusudhan Rao Vs State Bank of India Stressed Assets Management Branch <b>WITH</b>	Mr.Sriram Venkatavaradan	Mr. Pranava Charan
59.	Comp App (AT) (CH) (Ins) No. 203/2024 For Stay IA No.553/2024	L Ramalakshamma Vs State Bank of India Stressed Assets Management Branch	Mr.Sriram Venkatavaradan	Mr. Pranava Charan

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

- Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
- In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
- After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
- The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
- Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)**

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By the order of Hon’ble Member (Judicial)

Chennai Bench

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